

[Print](#)**Defective Case Register from 2026-08-25 to 2026-08-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/25546/2026	ARYA TRIPATHY	2026-08-25	1. Certified copy of Annex-1 not filed
2	D-WP(C)/38810/2026	LUCKY MOHANTY	2026-08-25	1.Father name of the op.no.6 not furnished in cause title. 2. Bank Misc. case number not correctly furnished Sl. no.4 in Index,Synopsis,page no.7 and Prayer of the petition.
3	D-CMAPL/39741/2026	PRADIPTA KISHORE BHUYAN	2026-08-25	i) C. copy of order not page marked as well as Index. ii) Para no. not furnished in declaration
4	D-BLAPL/25517/2026	PRANGYANANDA PATTANAIK	2026-08-25	17-REFERENCE CERTIFICATE NOT FURNISHED.
5	D-CMAPL/39765/2026	PRAKASH KUMAR ROUT	2026-08-25	1.C. copy of order not filed. i) C. copy of impugned order not filed. ii) Reference certificate not furnished. iii) Put up for SR after filing of c. copy of impugned order
6	D-BLAPL/25042/2026	SANJAY KUMAR PRADHAN	2026-08-25	In rejection order p.s.case mentioned as 982/2024 but in cause title typed as Polsara P.S. case no 682/2024
7	D-BLAPL/25438/2026	UMA SHANKAR PATEL	2026-08-25	Name of the petitioner No.1 mentioned in petition not tally with the signature put in V.nama.
8	D-FAO/39844/2026	KUNAL KUMAR SWAIN	2026-08-25	annex-1 not clear
9	D-CONTC/38475/2026	LALIT KUMAR MAHARANA	2026-08-25	Address of the petitioner mentioned in cause title does not tally with affidavit and declaration
10	D-BLAPL/25442/2026	BIJAY KUMAR BEHERA	2026-08-25	Neither P.S. case mentioned in Rejection order nor filed the FIR copy.
11	D-CMAPL/39124/2026	BAMADEV BARAL	2026-08-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed. i) Para no. not furnished in declaration of I.A. ii) Put up for SR after filing of c. copy of impugned order
12	D-BLAPL/25439/2026	BIBHUTI BHUSHAN KUMBHAR	2026-08-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. 3.Para-4 of affidavit not properly mentioned. 4.Paragraphs incorrectly mentioned in declaration of affidavit. 5.Hologram of Rs.50/- not affixed in V.nama.

13	D-CMAPL/39178/2026	PABITRA MOHAN PALATASINGH	2026-08-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Reference certificate not furnished. ii) C. copy of order not page marked as well as Index.
14	D-FAO/38427/2026	ADAM ALI KHAN	2026-08-25	1. Period of Delay 18 days.I.A for condonation of delay Not Filed.
15	D-ABLAPL/25632/2026	ANAM CHARAN PANDA	2026-08-25	1.Reference certificate is not correctly furnished. 2. P.S. case No. is not correctly mentioned in paragraph 3 of the petition
16	D-FAO/39846/2026	KUNAL KUMAR SWAIN	2026-08-25	annex-1 not clear
17	D-ABLAPL/25404/2026	DIBYA PRAKASH MISHRA	2026-08-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
18	D-CONTC/38144/2026	ADV.	2026-08-25	1. Code Not correct. 2.Unredacted copy of cause title and Affidavit be kept in sealed cover.
19	D-WP(C)/38769/2026	TUKUNA KUMAR MISHRA	2026-08-25	i) Occupation of the deponent not mentioned in the affidavit.
20	D-ABLAPL/25539/2026	RAJENDRA KUMAR SAHU	2026-08-25	i) Reference certificate not properly furnished.
21	D-CONTC/37063/2026	ADV.	2026-08-25	authorisation on behalf of petitioner No-1 to 4 not furnished in the affidavit
22	D-EXP/28711/2026	ADV.	2026-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
23	D-CONTC/36280/2026	ADV.	2026-08-25	The CONTC petition is prematured one.
24	D-CONTC/37189/2026	ADV.	2026-08-25	Synopsis and date chart not available in the petition
25	D-ABLAPL/25552/2026	BHARAT BHUSAN ROUTRAY	2026-08-25	(Unredacted anx-1 3 and 4 to be filed and kept in sealed cover,ii) Authenticated fee Rs.10 not given on c.copy
26	D-CONTC/37049/2026	ADV.	2026-08-25	Not properly Index as per petition
27	D-WP(C)/39136/2026	TUSAR KUMAR MISHRA	2026-08-25	1.Wrongly mentioned in op. Sl.no. 4 and 5 instead of 5 and 6 in cause title.
28	D-FAO/39816/2026	KUNAL KUMAR SWAIN	2026-08-25	annex-2 not clear
29	D-CONTC/36860/2026	ADV.	2026-08-25	Applicant has not put his signature in Annexure-2
30	D-CONTC/38768/2026	RAKESH KUMAR ROUTRAY	2026-08-25	1. Code Not correct. 2. Paragraph no. not correctly mentioned in affidavit,
31	D-ABLAPL/25183/2026	CHEERA RANJAN SATAPATHY	2026-08-25	As per notification dt. 5.12.2025 reference cartifecate not correctly furnished
32	D-WP(C)/38357/2026	AKANKHYA KABI	2026-08-25	1. Para 6 and 17 appearing twice. 2. Para 13 missing. 3..Receipt Showing Serv.copy To cg not

				Filed.
33	D-ABLAPL/25525/2026	AMIT KUMAR SAHU	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-MSA/38690/2026	PARTHA SARATHI NAYAK	2026-08-25	1.D.C.Fee of Rs.06/ to be Paid. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
35	D-CRLMC/25503/2026	BIKASH KARNA	2026-08-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. PS case number not correctly furnished Sl. no.4 in Index. 2. Name of the Victim / Informant Redacting from the Annex-1. 2. Name of the victim / Informant need not be disclosed in connection with Annex-1 and kept in closed cover. 3..Subject Code Not Furnished .
36	D-WP(C)/36148/2026	SHAKTI PRASAD RATH	2026-08-25	1.synopsis and date chart not alphabetically paginated.2.Page 45 48 and 49 not legible.
37	D-CRLMP/24933/2026	BHABANI SANKAR DAS	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
38	D-ABLAPL/25334/2026	SOUBHAGYA KUMAR DASH	2026-08-25	i)Annexure -1 not in sealed cover
39	D-WP(C)/37864/2026	HRUDANANDA MOHAPATRA	2026-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D-WP(C)/39463/2026	PURNA CHANDRA DAS	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos. 11 to14 and 16 not legible.
41	D-MSA/38697/2026	PARTHA SARATHI NAYAK	2026-08-25	1.D.C.Fee of Rs.06/- to be Paid. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
42	D-WP(C)/38532/2026	SUBHADUTTA ROUTRAY	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-WP(C)/37704/2026	SANTOSH KUMAR MAHANTY	2026-08-25	Court fees of Rs.6/- not paid
44	D-ABLAPL/25385/2026	JAGANNATH BHUYAN	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-ABLAPL/25403/2026	DIBAKAR BISWAL	2026-08-25	Name of victim/informant/relative/address/school address to be redacted from anxx.1 and 2.Thereafter put up for S.R
46	D-WP(C)/39543/2026	SUBHAM AGRAWAL	2026-08-25	1. HBAWF Fee Rs. 50/- to be paid on v.nama.
47	D-CMP/39103/2026	ALOK KUMAR PANDA	2026-08-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				O.Ps No-13 to 15 added as Parties, not yet substituted in the Trial Court
48	D-CONTC/38401/2026	RATIKANTA MOHAPATRA	2026-08-25	8-CAUSE TITLE NOT IN ORDER. State should be made contemnor
49	D-MACA/37338/2026	DEBASISH SAMAL	2026-08-25	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid 2. further SR after clarify valuation and court fee payable
50	D-RSA/37510/2026	SUDARSAN BEHERA	2026-08-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs.45/-Payable, Not Paid. 2.Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid.Put up for further S.R after payment of C.Fee for computing the period of limitation.
51	D-MATA/39188/2026	PRADIPTA VARMA	2026-08-25	1. Period of Delay 15 days
52	D-CRLMC/25302/2026	RAJIB LOCHAN PATTNAIK	2026-08-25	prayer for stay not permissible in view of standing order 1 of 2023
53	D-MATA/35324/2026	ASHOK KUMAR BEHERA	2026-08-25	further SR after disposal of IA reg limitation
54	D-ABLAPL/24155/2026	SEJAL NAYAK	2026-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Annexure-1 not filed , In this regard I.A. no. 1489/2026 filed.ii) Name and address of opp.party no. 2 be redacted from cause title and I. A. no.1489/2026. .iii) for further S.R.
55	D-RSA/37511/2026	PRASANTA KUMAR JENA	2026-08-25	1.D.C.fee of Rs.46175/- to be paid. 2.Synopsis and Date Chart not accompanied with the Memo of Appeal.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
56	D-ABLAPL/23920/2026	SUSANTA KUMAR MISHRA	2026-08-25	i) Name of the court mentioned in sl. no. 7 of index and Book mark not tally with annexure-4.
57	D-WP(C)/39748/2026	RASMI RAJGURU	2026-08-25	1. Page nos.17 20 21 AND 22 not neat and legible
58	D-WP(C)/38267/2026	SHASHIBHUSAN BISWAL	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
59	D-WP(C)/39713/2026	SAROJA KANTA SAMAL	2026-08-25	i) year of the date mentioned in sl. no. 13 of the index , Book mark and ist para of page- 9 not tally with annexur-10.
60	D-ABLAPL/25354/2026	AYESHKANTA TRIPATHY	2026-08-25	i)GR and P.S nos. not correctly mentioned in prayer.
61	D-ABLAPL/25463/2026	ARIJEET MISHRA	2026-08-25	1. Page Nos. 9 and 10 are not legible properly
62	D-WP(C)/38166/2026	SURYA PRATAP DEO	2026-08-25	Rs.50.00 not paid in V.Nama.
63	D-BLAPL/25321/2026	MAHES DAS	2026-08-25	Serial no. not correctly mentioned in the Petition

64	D-RSA/37275/2026	LINGARAJ SARANGI	2026-08-25	1. Period of Delay 13 days.I.A for condonation of delay Not Filed
65	D-ABLAPL/25335/2026	BISWARANJAN DALAI	2026-08-25	Name of the P.S.Marsaghai mentioned wrongly in C.T instead of Kendrapara.
66	D-CRLMC/25007/2026	ASHOK KUMAR SAHOO	2026-08-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim /Informant Redacting from petition and Annexure. 2. Name of the victim /Informant need not be disclosed in connection with Annex-1 and kept in closed cover
67	D-WP(C)/38698/2026	PRAFULLA KUMAR KAR	2026-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-CRLMC/24610/2026	SURENDRA MOHANTY	2026-08-25	13-APPLICATION CONTAINS MORE THAN ONE PRAYER. Paragraphs not properly mentioned in declaration of affidavit with I.A.
69	D-CRLMC/25471/2026	PURNA CHANDRA DAS	2026-08-25	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of victim / Informant Redacting from the petition and Annexures. 2. Name of the victim /Informant need not be disclosed in connection with Annex-1 3 and kept in closed cover. 3. Redacted xerox copy copy of annex-1 and 3 to be filed. 4. Annxure -1 not properly page marked.
70	D-ABLAPL/25562/2026	JAYANTA KUMAR PADHI	2026-08-25	1. In page no-2, ST-15/733 of 2025 wrongly typed instead of typing ST-15/734 of 2025 2. Page no-35 in ANX-5 not page marked.
71	D-WP(C)/38700/2026	PRAFULLA KUMAR KAR	2026-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D-ABLAPL/25384/2026	JAGANNATH BHUYAN	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
73	D-CRLMC/25083/2026	LAMBODOR ACHARI	2026-08-25	1. Date of impugned order under Annexure-1 does not tally with prayer of the petition.2.Annexure-2 described in para-3 of the petition but not annexure marked in index.
74	D-ABLAPL/25640/2026	ARIJEET MISHRA	2026-08-25	1. The name of the Victim and her relatives name may be redacted from the petition and F.I.R.Copy. 2.The original F.I.R.copy may be kept in the sealed cover.

75	D-CRLMC/25574/2026	BHARAT BHUSAN ROUTRAY	2026-08-25	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication fee of Rs.6/- paid in annexure-2.2.Name of the opp.party not correctly furnished in Index
76	D-ABLAPL/25346/2026	TARUN KUMAR BISWAL	2026-08-25	i)Reference certificate not correctly furnished
77	D-CONTC/37311/2026	ADV.	2026-08-25	1.Code number wrongly indicated 2. i) Averments No.5 made under affidavit not correctly furnished
78	D-WP(C)/39425/2026	BRAJA KISHOR PANDA	2026-08-25	1. Office order No. in prayer not correct. 2. Description of Ann.1 in Para 3 not correct. 3. Paragraph declaration not correct
79	D-WP(C)/39322/2026	GYANA RANJAN SETHI	2026-08-25	1. Annexures numbers not correctly furnished in para nos. 10 and 11. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
80	D-WP(C)/39320/2026	GYANA RANJAN SETHI	2026-08-25	.Names In Capital Letters Of All The Signing Advocates Not Indicated
81	D-WP(C)/39024/2026	RAJIV KUMAR MAHANTA	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification mentioned in para-6 of the petition under annexure-3 not correct
82	D-CONTC/37234/2026	ADV.	2026-08-25	S.L No of paragraph be correctly in the petition
83	D-WP(C)/39277/2026	TRIBIKRAM MAHAPATRA	2026-08-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Ann.2 not marked
84	D-WP(C)/39323/2026	GYANA RANJAN SETHI	2026-08-25	.Names In Capital Letters Of All The Signing Advocates Not Indicated
85	D-CONTC/38600/2026	ADV.	2026-08-25	Paragraphs mention in Declaration not correctly furnished
86	D-WP(C)/40026/2026	PRABODHA CHANDRA NAYAK	2026-08-25	1. Address of OP No.4 incomplete. 2. Ann.2 marked as Ann.1.
87	D-ABLAPL/25318/2026	BYOMAKESH TRIPATHY	2026-08-25	) Reference certificate not properly furnished. ii) Occupation not mentioned in Affidavit.
88	D-CONTC/38994/2026	SUSANT KUMAR MOHANTY	2026-08-25	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. LTI not attested in affidavit and v. nama.
89	D-WP(C)/38522/2026	SUBHADUTTA ROUTRAY	2026-08-25	1. Ann.6 marked at page 101 not correct.
90	D-RSA/38664/2026	ABHISHEK DASH	2026-08-25	1. Court Fee Rs.1109.25 Payable, Not Paid.2.C.Fee Payable be corrected.Put up for further S.R after payment of C.Fee for computing the period of limitation.
91	D-BLAPL/25078/2026	MANGU NANDY	2026-08-25	GR case no in the CT does not tally with GR case no in the rejection order (anxx-2)

92	D-ABLAPL/25414/2026	AVIJIT PATNAIK	2026-08-25	1.In date chart P.S.number wrongly mentioned 716/25 instead of 716/26 2.Declaration date not furnished
93	D-ABLAPL/25415/2026	SANJIB KUMAR BHANJADEO	2026-08-25	Reference certificate not correctly furnished
94	D-BLAPL/25310/2026	SURESH CHANDRA PRADHAN	2026-08-25	Name of the victim /informant be redacted from annx-1
95	D-ABLAPL/25323/2026	PRAVAT KUMAR NAYAK	2026-08-25	GR case not mentioned in annexure-1
96	D-WP(C)/38527/2026	SUBHADUTTA ROUTRAY	2026-08-25	1. Ann.6 marked at page 101 not correct.
97	D-CRLA/23633/2026	RADHARAMAN DAS NAYAK	2026-08-25	Name of Victim/Informant/relatives/Address/ school address to be redacted from petition and Annex-1 and kept sealed cover .
98	D-ABLAPL/25561/2026	PRADIPTA BEURA	2026-08-25	No page mark from cause title to page no.3
99	D-FAO/39814/2026	JYOTI RANJAN KHUNTIA	2026-08-25	page marking not proper at annex-10 page-26 32 not clear
100	D-ABLAPL/25329/2026	AJIT KUMAR RAUT	2026-08-25	1)Reference certificate not properly furnished.
101	D-WP(C)/39546/2026	ANAND CHANDRA SWAIN	2026-08-25	i) paragraph no. not. mentioned in affidavit.
102	D-WP(C)/37633/2026	DILLIP KUMAR MOHAPATRA	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D-WP(C)/39027/2026	RAJIV KUMAR MAHANTA	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6 of the petition under annexure 03 not correct.
104	D-WP(C)/39031/2026	RAJIV KUMAR MAHANTA	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6 of the petition under annexure-3 not correct.
105	D-FAO/39820/2026	KUNAL KUMAR SWAIN	2026-08-25	annex-1 not clear
106	D-BLAPL/25271/2026	BHARAT BHUSAN ROUTRAY	2026-08-25	1. Last Page of the Bail Application has not been paginated (Endorsement of the Oath Commissioner) 2. Accordingly, the subsequent documents i.e. Annexures require correct pagination.
107	D-ABLAPL/25477/2026	DHANANJAYA MUND	2026-08-25	1. Reference certificate is not correctly furnished
108	D-CRLMA/8745/2026	TAPAN MISHRA	2026-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) District wrongly mention in affidavit, declaration. ii) District of petitioner no. 2 not furnished in cause title. iii) CRLMC wrongly mention in affidavit.iv) c. copy of order not Page

				marked. v) A. fee Rs-2.20/- to be paid. vi) Legible copy of page no. 15 16 are to be filed
109	D-WP(C)/39032/2026	RAJIV KUMAR MAHANTA	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) date of notification mentioned in para-6 of the petition under annexure-3 not correct.
110	D-WP(C)/39314/2026	SAROJA KANTA SAMAL	2026-08-25	) Name of the deponent mentioned in top of the Affidavit and Declaration of the affidavit mismatched,ii) Page no. 14 and 15 not legible.
111	D-BLAPL/25274/2026	SURYAKANTA DWIBEDI	2026-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In Bail application earlier Bail applications submitted was for four times not thrice. This may be corrected. 2. Baliguda P.S. Case No. as mentioned at Para- 2 of the Bail Application, is not matching with Annexure 1
112	D-WP(C)/39035/2026	RAJIV KUMAR MAHANTA	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6of the petition under annexure-3 not correct.
113	D-FAO/39825/2026	KUNAL KUMAR SWAIN	2026-08-25	annex-1 not clear
114	D-WP(C)/38063/2026	AMIT KUMAR SAA	2026-08-25	1. Annexures not attested.
115	D-BLAPL/25340/2026	BISWARANJAN DALAI	2026-08-25	FIR part of Odia script is partly readable. Hence, requires replacement
116	D-CRLMP/24334/2026	MANORANJAN PADHI	2026-08-25	1 Paragraphs not correctly furnished in declaration.
117	D-BLAPL/25486/2026	SAROJ KUMAR ROUTRAY	2026-08-25	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
118	D-CRLMP/23805/2026	PADMANAV BHUTIA	2026-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Deficit fee Rs 12/- not paid in V.nama.
119	D-FAO/39840/2026	KUNAL KUMAR SWAIN	2026-08-25	annex-1 not clear
120	D-CRLREV/23006/2026	BIJAY KUMAR BEHERA	2026-08-25	1 Good ground certificate not furnished.
121	D-BLAPL/25373/2026	SATYA RANJAN MULIA	2026-08-25	1. The name and address of the Victim and her husband may be redacted from the F.I.R. Copy. 2.

				The Original F.I.R. Copy and Rejection order may be kept in sealed cover.
122	D-WA/37843/2026	SASWAT DAS,A.G.A	2026-08-25	Appellant no 2 mentioned in cause title does not tally with wp (c).
123	D-BLAPL/25150/2026	ASUTOSH TRIPATHY	2026-08-25	1.The name and address of the victim and her husband name may be redacted from the F.I.R.Copy. 2.The un-redacted F.I.R.copy and Rejection Order may be kept in sealed cover
124	D-WA/39849/2026	HALADHAR SETHY	2026-08-25	1.C. copy of impugned order not filed. 2. i) Year of the wp (C) mention in being aggrieved, prayer,para no. 1 of both the I.As. ii) Put up for SR after filing of c. copy of impugned order and removal of defects.
125	D-WP(C)/39214/2026	SUBRATA MOHARANA	2026-08-25	17-REFERENCE CERTIFICATE NOT FURNISHED.
126	D-FAO/39842/2026	KUNAL KUMAR SWAIN	2026-08-25	annex-1 2 not clear
127	D-WP(C)/36340/2026	SUKUMAR PANDA	2026-08-25	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be registered as CMP
128	D-WP(C)/39316/2026	SAROJA KANTA SAMAL	2026-08-25	i) Page no. 21 is missing.ii) 3rd para of page no. 5 not tally with annexure-1.
129	D-WP(C)/39815/2026	ANJAN KUMAR BISWAL	2026-08-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in both declaration.
130	D-WP(C)/38740/2026	SAROJA KANTA SAMAL	2026-08-25	i) Year of the date of order not correctly furnished in cause title, index and Book mark under annexure-4 and last line of para-5 of the petition.ii) Annexure marked in prayer of the petition not tally with index.iii) Page no. 18 is missing.
131	D-RVWPET/33653/2026		2026-08-25	i) Defect reg. nomenclature.
132	D-WP(C)/38564/2026	SANJIB KUMAR BHANJADEO	2026-08-25	i) Page no. 29 not legible.
133	D-WP(C)/38051/2026	DIPTI RANJAN BHOKTA	2026-08-25	.Petition not correctly addressed to Honorable Court
134	D-WP(C)/39195/2026	SAROJA KANTA SAMAL	2026-08-25	i) Paragraph sl. no. not correct in Affidavit.
135	D-WP(C)/36144/2026	SHASHI BHUSAN JENA	2026-08-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 45 not legible
136	D-CRLMC/24220/2026	AMITABH MISHRA	2026-08-25	Name of the lower not furnished.
137	D-WP(C)/39105/2026	PRANGYANANDA PATTANAIK	2026-08-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraphs not properly mentioned in petition as well as declaration of affidavit.

138	D-MACA/37260/2026	ARPIT SARANGI	2026-08-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. petitioner no-4 not executed v.nama
139	D-MACA/37317/2026	ASHOK DAS	2026-08-25	further SR after court payable be furnished
140	D-WP(C)/39315/2026	SAROJA KANTA SAMAL	2026-08-25	i) 2nd para of page no. -5 not tally with annexure-1.ii) Page no. 14 and 15 not legible.
141	D-WA/35065/2026	CHANDAN SAMANTARAY	2026-08-25	i) Status of respondent not furnished. ii) District of R-1 not furnished in cause title. iii) Put up for SR after removal of defects.
142	D-WP(C)/37940/2026	LAXMIKANTA TRIPATHY	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date chart not properly page marked. 2. Application not properly addressed to Honorable court. 3. Name of father of Deponent in Sl.2 of Affidavit not correct. 4. Ann.16 page 114 not legible. 5. Ann.17 not attested. 6. Name of pet. in CT not tally with signature.
143	D-BLAPL/25447/2026	JOGESH CHANDRA JENA	2026-08-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof
144	D-CRLMC/22767/2026	PRADEEP KUMAR PARIDA	2026-08-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of father of the deponent in affidavit does not tally with cause title.
145	D-CRLMC/23703/2026	SUCHETA GUMANSINGH	2026-08-25	Paragraphs not properly mentioned in petition as well as declaration of affidavit.
146	D-BLAPL/25348/2026	JNYANANANDA PANDA	2026-08-25	1-COURT FEE IS DEFICIENT. HBAMW Fee of Rs.50/- has not been affixed on the face of the V.nama
147	D-BLAPL/25460/2026	DEBARAJ BEHERA	2026-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to

				the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
148	D-FAO/38737/2026	PRAMOD KUMAR TRIPATHY	2026-08-25	1. Period of Delay 38 days
149	D-CRLMC/25804/2026	BIBHU PRASAD MOHANTY	2026-08-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.2. Put up for further S.R
150	D-CRLMP/25307/2026	MANASI SETHI	2026-08-25	8-CAUSE TITLE NOT IN ORDER. 1.provision of law not correctly mentioned.2,opp.not correctly described
151	D-CRLMC/25782/2026	KARUNAKAR GAYA	2026-08-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
152	D-BLAPL/25449/2026	KAISARUN NISHA	2026-08-25	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Paragraphs not properly mentioned in petition as well as declaration of affidavit.
153	D-WA/37813/2026	SASWAT DAS,A.G.A	2026-08-25	i) District of A-2 not furnished in cause title.
154	D-CRLMC/25550/2026	AJAYA KUMAR NANDA	2026-08-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.Copy of F.I.R. to be filed.
155	D-WA/37812/2026	KAILASH CHANDRA KANUNGO	2026-08-25	Put up for SR after filing of c. coy of impugned order.
156	D-ABLAPL/25376/2026	TARA PRASAD MOHAPATRA	2026-08-25	i)Reference certificate not correctly furnished. ii)Name of petitioners not properly mentioned in Vakalatnama
157	D-ABLAPL/25646/2026	ARIJEET MISHRA	2026-08-25	1. The name of the Victim and her husband name may be redacted from the F.I.R.Copy. 2. The un-redacted F.I.R. copy may be kept in sealed cover.
158	D-WP(C)/38064/2026	AMIT KUMAR SAA	2026-08-25	1. Date of order of Ann.4 in Index not correct.
159	D-CRLMP/24757/2026	SIBA SANKAR SAMANTARAY	2026-08-25	1. Page no.17 not neat and legible.

160	D-BLAPL/25256/2026	SANGRAM KESHARI ROUT	2026-08-25	1. Date of disposal of BLAPL - 2079/23 is not matching with the FIR details of the Court Establishment
161	D-BLAPL/25254/2026	BINI MISHRA	2026-08-25	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Annexure - 3 last page has not been paginated. 2. Annexures- 1,2 and 3 have not been attested by the Ld. Advocate 3. In Dates and Events P.S. Name and Case No. have been wrongly entered
162	D-ABLAPL/25490/2026	BIJAY KUMAR ROUT	2026-08-25	1. Reference certificate not properly furnished.
163	D-CRLMC/25602/2026	HEMANTA KUMAR ROUT	2026-08-25	Paragraphs not properly mentioned in declaration of I.A. petition.